

DAILY WISE OBJECTION LIST

(PETITION , APPLICATION , ADDITIONAL DOCS ETC)

Scrutiny Date From 26.09.2022 TO 27.09.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	04-05-2022	Interlocutory Application (I.B.C)	710102034992022	COMPANY PETITION IB (IBC)/1781(ND)2018	REGIONAL PF COMMISSIONER NOIDA VS SAHA INFRATECH PRIVATE LTD	Sec 60(5)	26-09-2022	Fee details.	SHIVANATH MAHANTA
2	13-06-2022	Interlocutory Application (I.B.C)	710102048132022	COMPANY PETITION IB (IBC)/2484(ND)2019	RAVINDRA KUMAR GOYAL VS SAHA INFRATECH PRIVATE LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	26-09-2022	page and affidavit back date and verification location differ ib not mention in main case	ANIRUTH
3	30-07-2022	Company Application(Companies Act)	710102062182022	COMPANY PETITION (COMPANIES ACT)/124(ND)2016	CIENA INDIA PRIVATE LIMITED VS UNITECH LIMITED	Rule 11 of NCLT	26-09-2022	Application should be associated with main case or the main case associated should be allotted to a court contact registry 01124361890	MOHD NAZIM KHAN
4	19-08-2022	Interlocutory Application (I.B.C)	710102067032022	COMPANY PETITION IB (IBC)/300(PB)2020	VINOD KUMAR AND ANR VS SARE GURUGRAM PVT LTD	Sec 60(5),Rule 11 of NCLT, 2016	26-09-2022	memo of parties missing	SURENDER
5	24-08-2022	Restoration Application (Companies Act)	710102069042022	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS COLUMBUS MARKETING PRIVATE LIMITED	Sec 48(2)	27-09-2022	case type wrong according your pdf Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	RANJANA ROY GAWAI
6	24-08-2022	Restoration Application (Companies Act)	710102069012022	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Sec 48(2)	27-09-2022	case type wrong according your pdf Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	RANJANA ROY GAWAI
7	24-08-2022	Restoration Application (Companies Act)	710102068672022	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS GALAXY SPORTS SHOE CO. PRIVATE LIMITED	Sec 48(2)	27-09-2022	case type wrong according your pdf Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	RANJANA ROY GAWAI
8	26-08-2022	Restoration Application (Companies Act)	710102069472022	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH MANOCHA VS COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Sec 48(2)	27-09-2022	case type wrong and service missing	RANJANA ROY GAWAI
9	27-08-2022	Company Appeal (IBC)	710102069862022	COMPANY PETITION IB (IBC)/900(ND)2020	RIDDHISIDDHI METALS BLORE PRIVATE LIMITED VS VIKAS GARG	Sec 42	26-09-2022	counsel details missed on index,	CA PAVAN KUMAR AGRAWAL

10	27-08-2022	Interlocutory Application (I.B.C)	710102069842022	COMPANY PETITION IB (IBC)/375(PB)2018	SH. RAJESH KUMAR GUPTA VS M/S ABW INFRASTRUCTURE LTD	Any other provision - Govt body	26-09-2022	section wrong please choose section any other provision in technical and notary missing stamp paper and affidavit back date	ADITI GUPTA
11	24-08-2022	Restoration Application (Companies Act)	710102069032022	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MONOCHA VS GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec 48(2)	27-09-2022	case type wrong	RANJANA ROY GAWAI
12	31-08-2022	Interlocutory Application (I.B.C)	710102070812022	COMPANY PETITION IB (IBC)/256(ND)2021	BINOD KUMAR SINGH (RP) VS GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	26-09-2022	37-38,78-82,122-125,127-128 not clear page	Binod
13	01-09-2022	Interlocutory Application (I.B.C)	710102071402022	COMPANY PETITION IB (IBC)/654(PB)2019	AMIT SRIVASTAVA VS ANIL TAYAL	Sec 60(5)	27-09-2022	notary missing in stamp paper and Please Mentioned Page No. in True Typed Copy	sahiba singh
14	01-09-2022	Interlocutory Application (I.B.C)	710102071382022	COMPANY PETITION IB (IBC)/654(PB)2019	ANURAG SRIVASTAVA VS ANIL TAYAL	Sec 60(5)	27-09-2022	Please Mentioned Page No. in True Typed Copy	sahiba singh
15	05-09-2022	Interlocutory Application (I.B.C)	710102072442022	COMPANY PETITION IB (IBC)/3127(PB)2019	PRATHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	27-09-2022	Previous Document Deleted	Vikram Singh Rathore
16	07-09-2022	Interlocutory Application (I.B.C)	710102073102022	COMPANY PETITION IB (IBC)/877(ND)2018	RAJNEESH SINGHVI VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Sec 60(5)	26-09-2022		Amol
17	08-09-2022	Restoration Application (IBC)	710102073442022		JATALIA GLOBAL VENTURES LIMITED VS GOKUL EXIM PRIVATE LIMITED	Rule 11 of NCLT, 2016	26-09-2022	main case not link case type wrong stamp paper missed court fee and welfare missed	Ayush Jain
18	09-09-2022	Interlocutory Application (I.B.C)	710102073642022	COMPANY PETITION IB (IBC)/900(ND)2020	VENKATESHWAR AUTO COMPONENTS PRIVATE LIMITED VS VIKAS GARG	Sec 60(5)	26-09-2022	Pg-19-28 not clear page	Umesh
19	10-09-2022	Interlocutory Application (I.B.C)	710102074032022	COMPANY PETITION IB (IBC)/72(ND)2021	ROHIT SEHGAL VS RISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	27-09-2022	section wrong according your pdf	Shashwat Parihar
20	09-09-2022	Interlocutory Application (I.B.C)	710102073602022	COMPANY PETITION IB (IBC)/759(PB)2018	CANARA BANK VS RESHMA MITTAL	Sec 60(5)	26-09-2022	185,187-188,207, cut page and 189-206,209-210,213,218-228,231-234,236-245,247,253-255,257-270,273,276-306,308-350 not clear page	Ishaan Mukherjee
21	11-09-2022	Interlocutory Application (I.B.C)	710102074172022	COMPANY PETITION IB (IBC)/176(ND)2020	DIWAKAR TIWARI VS PARAG SIGHAL	Rule 11 of NCLT, 2016	26-09-2022	ticket not allowed on vakalatnama with hide text	Joydeep Sarma
22	09-09-2022	Interlocutory Application (I.B.C)	710102073852022	COMPANY PETITION IB (IBC)/646(PB)2021	SANJEEV PRAKASH VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	26-09-2022	memo party missed in index and in application court fee and welfare missed	Gaurav
23	14-09-2022	Interlocutory Application (I.B.C)	710102074992022	COMPANY PETITION IB (IBC)/900(ND)2020	M/S P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LTD.	Sec 42	26-09-2022	section wrong according pdf	Arijeet
24	14-09-2022	Interlocutory Application (I.B.C)	710102075172022	COMPANY PETITION IB (IBC)/274(PB)2019	SATYA NARAYAN MAURYA VS RS INGOT AND BILLET PRIVATE LIMITED	Sec 60(5)	26-09-2022	wrong pagination in index according your pdf please check	Satyapal
25	20-09-2022	Interlocutory Application (I.B.C)	710102077042022	COMPANY PETITION IB (IBC)/527(PB)2022	MR.VINAY KUMAR RESOLUTION PROFESSIONAL VS ROHIT AGGARWAL	Application under any other provisions- IBC	27-09-2022	36-61 not clear page	KARAN KOHLI

26	23-09-2022	Interlocutory Application (I.B.C)	710102078182022	COMPANY PETITION IB (IBC)/1047(ND)2020	IRP-RAMKRIPAL SHARMA VS ROHIT AGGARWAL	Sec 60(5)	26-09-2022	merge into one pdf	RAMKRIPAL
27	23-09-2022	Interlocutory Application (I.B.C)	710102078122022	COMPANY PETITION IB (IBC)/448(ND)2022	H C JAIN PIPES PRIVATE LIMITED VS ADANI INFRA (INDIA) LIMITED	Application under any other provisions- IBC	26-09-2022	need to file additional	Sanjeev Beniwal
28	23-09-2022	Interlocutory Application (I.B.C)	710102078002022	COMPANY PETITION IB (IBC)/936(PB)2018	RITU RASTOGI VS ADANI INFRA (INDIA) LIMITED	Rule 11 of NCLT, 2016	26-09-2022	need to sign every page in application and 15 cut page and 20,24,25,26 not clear page and stamp paper missing and notary missing in affidavit	Prachi Johri
29	23-09-2022	Interlocutory Application (I.B.C)	710102078232022	COMPANY PETITION IB (IBC)/127(ND)2022	SBM BANK (INDIA) LIMITED VS M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD.	Rule 11 of NCLT, 2016	26-09-2022	13-22,30,32,33,43,45,52-54,56,59,60,62,67,68,75,78,79,80,81-84,156-173, not clear page	Vidushi
30	14-09-2022	Interlocutory Application (I.B.C)	710102074962022	COMPANY PETITION IB (IBC)/876(ND)2020	MAQSOOD ALAM VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Sec 60(5)	26-09-2022	need to sign every page in application page	RASHI JAIN
31	24-09-2022	Interlocutory Application (I.B.C)	710102078342022	COMPANY PETITION IB (IBC)/451(ND)2022	PRASNHUL GUPTA VS OFB TECH PRIVATE LIMITED	Sec 60(5)	26-09-2022	memo party missing	Karan
32	23-09-2022	Interlocutory Application (I.B.C)	710102078012022	COMPANY PETITION IB (IBC)/362(ND)2022	MOONLIGHT PROPBUILD PVT. LTD. VS INDUSIND BANK LIMITED	Rule 11 of NCLT, 2016	26-09-2022	section wrong and 58-59,88-96,108-125,141-147,231-243,372-392 ,398-407,477-479, not clear page and ticket not allowed mid on vakalatnama	Sonam Sharma
33	23-09-2022	Interlocutory Application (I.B.C)	710102078142022	COMPANY PETITION IB (IBC)/1781(ND)2018	ANKIT PAREEK VS SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL OF SAHA INFRA TECH PRIVATE LIMITED	Sec 60(5)	26-09-2022	45-46 cut page and sign missing annexure page	Naveen Kumar
34	24-09-2022	Interlocutory Application (I.B.C)	710102078462022	COMPANY PETITION IB (IBC)/559(PB)2022	NIMITAYA INFOTECH PRIVATE LIMITED. VS DHANI LOANS AND SERVICES LIMITED	Rule 11 of NCLT, 2016	26-09-2022	section wrong according your pdf memo party missed in index and in application	NAKUL MOHTA
35	23-09-2022	Miscellaneous Application (IBC)	710102078022022		D.S.M POLUTRY AND FEEDS VS SHREEDHAR MILK FOODS LIMITED	Application under any other provisions- IBC	26-09-2022	main case not link and memo party missing and case type wrong and section not mention in index and affidavit and stamp paper missing and application incomplete	PRITY
36	24-09-2022	Interlocutory Application (I.B.C)	710102078522022	COMPANY PETITION IB (IBC)/810(ND)2021	AJAY GUPTA VS SHREEDHAR MILK FOODS LIMITED	Application under any other provisions- IBC	26-09-2022	27-37,46-49,51-54, not clear page	MILAN
37	23-09-2022	Interlocutory Application (I.B.C)	710102078242022	COMPANY PETITION IB (IBC)/1808(ND)2019	S B ORNAMENTS (P) LTD VS PRASHANT GOYAL	Rule 11 of NCLT, 2016	26-09-2022	affidavit missing and vakalatnama not clear and court fee missing in vakalatnama	KAMAL
38	24-09-2022	Interlocutory Application (I.B.C)	710102078452022	COMPANY PETITION IB (IBC)/1529(ND)2019	PRABHAKAR KUMAR VS PRASHANT GOYAL	Sec 60(5)	26-09-2022	78-78 not clear page	PRABHAKAR KUMAR
39	24-09-2022	Interlocutory Application (I.B.C)	710102078502022	COMPANY PETITION IB (IBC)/381(ND)2021	JAYANT PRAKASH VS MRS. MONICA JAJOO	Application under any other provisions- IBC	26-09-2022	application is uploaded twice please uploaded 1 pdf	ADHISH SRIVASTAVA
40	24-09-2022	Interlocutory Application (I.B.C)	710102078422022	COMPANY PETITION IB (IBC)/852(ND)2020	HIND TERMINALS PRIVATE LIMITED VS SATKAR LOGISTICS PVT LTD	Rule 11 of NCLT, 2016	26-09-2022	memo party missing	VISHAKHA

41	24-09-2022	Interlocutory Application (I.B.C)	710102078412022	COMPANY PETITION IB (IBC)/603(ND)2020	POORIT GOYAL VS SUCHI PAPER MILLS LIMITED	19(2)	27-09-2022	Page No. 27-29, 34, 39, Page Not Clear	POORIT
42	24-09-2022	Interlocutory Application (I.B.C)	710102078322022	COMPANY PETITION IB (IBC)/1974(ND)2019	HARISH TANEJA VS SUCHI PAPER MILLS LIMITED	Regulation 33	26-09-2022	memo party missing	Harish Taneja
43	25-09-2022	Interlocutory Application (I.B.C)	710102078632022	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS MRS BABITA NAYAR	Rule 11 of NCLT, 2016	27-09-2022	Page No. 28, 29, Page Not Clear and Section Wrong in Index According your Index Page No. 32 After Page No. Missing in PDF and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and E-Stamp Paper and Affidavit Mentioned Down Application Sequence	JUPITER LEGAL, ADVOCATES &
44	24-09-2022	Interlocutory Application (I.B.C)	710102078492022	COMPANY PETITION IB (IBC)/190(PB)2017	ASSISTANT PROVIDENT FUND COMMISSIONER VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	26-09-2022	13-20 not clear page and memo party missing	Rajesh Kumar
45	24-09-2022	Company Application(Companies Act)	710102078402022	TRANSFER PETITION(COMPANIES ACT)/41(ND)2022	JAYANTA FANZEN LIGHTING INDUSTRIESPRIVATE LIMITED VS ERA INFRA ENGINEERING LIMITED	Rule 11 of NCLT	27-09-2022	main case wrong	Avinash Kaur
46	24-09-2022	Interlocutory Application (I.B.C)	710102078512022	COMPANY PETITION IB (IBC)/754(ND)2021	AJAY GUPTA VS ERA INFRA ENGINEERING LIMITED	Application under any other provisions- IBC	26-09-2022	25-32,35-51,54, not clear page	MILAN
47	24-09-2022	Company Application(Companies Act)	710102078432022	COMPANY PETITION (COMPANIES ACT)/87(ND)2021	SUNIL SINGHAL VS FRISCO FAB DYEING AND PRINTING PRIVATE LTD	Rule 11 of NCLT	26-09-2022	stamp paper missing and page number not mention true type copy	lokesh kumar
48	24-09-2022	Interlocutory Application (I.B.C)	710102078392022	COMPANY PETITION IB (IBC)/407(ND)2018	M/S THYSSENKRUPP INSUSTRIES INDIA PVT. LTD. VS ACTION ISPAT & POWER PVT. LTD.	Sec 60(5)	27-09-2022	Main Case Not Mentioned in Memo Party	SUREKHA
49	25-09-2022	Interlocutory Application (I.B.C)	710102078662022	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS RAKESH NAYAR	Rule 11 of NCLT, 2016	27-09-2022	Page No. 28, 29, Page Not Clear and Section Wrong in Index According your Index Page No. 32 After Page No. Missing in PDF and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and E-Stamp Paper and Affidavit Mentioned Down Application Sequence	JUPITER LEGAL, ADVOCATES &
50	25-09-2022	Interlocutory Application (I.B.C)	710102078652022	COMPANY PETITION IB (IBC)/1047(ND)2020	IRP-RAMKRIPAL SHARMA VS RAKESH NAYAR	19(2)	27-09-2022	Incomplete Documents and Application Missed and Index Missed	RAMKRIPAL
51	24-09-2022	Interlocutory Application (I.B.C)	710102078302022	COMPANY PETITION IB (IBC)/1781(ND)2018	MAURVIE TIWARI VS SHIV NANDAN SHARMA	Sec 60(5)	27-09-2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Alok

52	26-09-2022	Interlocutory Application (I.B.C)	710102078872022	COMPANY PETITION IB (IBC)/449(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS SANJAY MEHRA	Sec 60(5)	27-09-2022	Counsel Sign Missing in Memo Party Missing	NAKUL MOHTA
53	26-09-2022	Interlocutory Application (I.B.C)	710102078822022	COMPANY PETITION IB (IBC)/660(ND)2022	RUDOLF SALES PRIVATE LIMITED (THROUGH LIQUIDATOR) VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	27-09-2022	Pagination Wrong in Volume 2 Index and Volume 1 - 151 Page No. and Volume - 2 Page No. Start 172	Mansij
54	26-09-2022	Interlocutory Application (I.B.C)	710102078732022	COMPANY PETITION IB (IBC)/2469(ND)2019	M/S NIMIT BHLIDERS PVT LTD VS M/S AIMS GOLF TOWN DEVELOPERS PVT LTD	Rule 11 of NCLT, 2016	27-09-2022	page number wrong after 22 page	DIKSHA GOSWAMI
55	26-09-2022	Interlocutory Application (I.B.C)	710102078902022	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED VS DEPARTMENT OF REVENUE	Rule 11 of NCLT, 2016	27-09-2022	Section Not Mentioned in Index and PDF Page No. 23-24 Page Not Clear	Iti Agarwal
56	26-09-2022	Interlocutory Application (I.B.C)	710102078742022	COMPANY PETITION IB (IBC)/3370(ND)2019	NARENDRA JINDAL VS HDFC BANK LIMITED	Rule 11 of NCLT, 2016	27-09-2022	55-57,60-63,68, not clear page	K K R
57	27-09-2022	Interlocutory Application (I.B.C)	710102079032022	COMPANY PETITION IB (IBC)/266(ND)2019	YOGESHWAR KUMAR RAI VS ANIL TAYAL	Sec 60(5)	27-09-2022	65-80 not clear page	Akhil
58	26-09-2022	Interlocutory Application (I.B.C)	710102078892022	COMPANY PETITION IB (IBC)/995(ND)2018	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS CA ANIL MATTA RESOLUTION PROFESSIONAL	Sec 60(5)	27-09-2022	Address Not Match in Affidavit	Iaxman
59	26-09-2022	Interlocutory Application (I.B.C)	710102078792022	COMPANY PETITION IB (IBC)/934(PB)2018	RAJINDER KUMAR MAHAJAN VS PAWAN KUMAR GARG CHAIRMAN OF MONITORING COMMITTEE OF PUMA REALTORS PVT LTD	Sec 60(5)	27-09-2022	Page No. 20, 48, Page Not Clear and Page No. 64 Paper Cut Page No. 116-120 True Copy Sign Missing	AMIT SHARMA
60	26-09-2022	Interlocutory Application (I.B.C)	710102078842022	COMPANY PETITION IB (IBC)/94(ND)2020	J.D. SONS STEELS PVT. LTD. VS CENTURY AUTO ENGINEERING PVT. LTD.	Application under any other provisions- IBC	27-09-2022	Page No. Not Mentioned in Index and Need to Applicant Sign in Application and E-Stamp Paper Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Advocate Sign Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	RAKESH KUMAR
61	26-09-2022	Interlocutory Application (I.B.C)	710102078832022	COMPANY PETITION IB (IBC)/2924(ND)2019	MAGPIE INTERNATIONAL LTD VS DEPUTY DIRECTORATE GENERAL OF FOREIGN TRADE	Sec 60(5)	27-09-2022	Section Wrong According your PDF Page No. 23-37 , 50-51 Page Not Clear 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Ichchha Kalash

62	24-09-2022	Interlocutory Application (I.B.C)	710102078282022	COMPANY PETITION IB (IBC)/943(PB)2020	MANISH AGARWAL VS DEPUTY DIRECTORATE GENERAL OF FOREIGN TRADE	Application under any other provisions- IBC	27-09-2022	sign missing in application page and due payment other section 12	vidit jain
63	26-09-2022	Interlocutory Application (I.B.C)	710102078722022	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI VS DEPUTY DIRECTORATE GENERAL OF FOREIGN TRADE	Application under any other provisions- IBC	27-09-2022	Section Not Mentioned in Index	Anish Kumar Sanghi
64	26-09-2022	Interlocutory Application (I.B.C)	710102078882022	COMPANY PETITION IB (IBC)/02(PB)2017	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS MR. VIKRAM BAJAJ RESOLUTION PROFESSIONAL FOR AMR INFRASTRUCTURES LIMITED	Application under any other provisions- IBC	27-09-2022	Section Wrong in Index Page No. 27-38, Page Not Clear	Iaxman
65	26-09-2022	Interlocutory Application (I.B.C)	710102078682022	COMPANY PETITION IB (IBC)/661(ND)2022	BUCKS MARKETING PRIVATE LIMITED- THROUGH LIQUIDATOR VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	27-09-2022	Section Wrong According your Index and Section Not Mentioned in Index	Mansij
66	26-09-2022	Interlocutory Application (I.B.C)	710102078762022	COMPANY PETITION IB (IBC)/1018(ND)2020	MR. VAIBHAV GUPTA VS MR. MUKESH KUMAR JAIN RESOLUTION PROFESSIONAL M/S CMYK PRINTECH LTD	Sec 60(5)	27-09-2022	Address Not Match in Affidavit	Dhruv Gautam
67	08-05-2022	Company Petition IB (IBC)	710102036572022		IDBI BANK LIMITED VS KUNWER SACHDEV	Section 95(1)	26-09-2022	PAGINATION NOT DONE PROPERLY	RAJIV
68	28-05-2022	Company Petition IB (IBC)	710102043062022		STATE BANK OF INDIA VS SHRI KRISHAN DHINGRA	Section 95(1)	26-09-2022	page:54 , 216, 313-315, 387, not clear, page 332-334 cut, page:449 missed, 5rs advocate welfare and 1rs court fee missed, etc	ARV CHAMBERS LAW
69	28-05-2022	Company Petition IB (IBC)	710102043202022		STATE BANK OF INDIA VS PALKA DHINGRA	Section 95(1)	26-09-2022	page:56, 214, 234, 235, 3375, not clear, page:330-332. cut, 1rs court fee missed, etc	ARV CHAMBERS LAW
70	28-05-2022	Company Petition IB (IBC)	710102043182022		STATE BANK OF INDIA VS SEEMA DHINGRA	Section 95(1)	26-09-2022	page:55, page numbering wrong arrange after 119, page numbering start page200, etc contact to registry	ARV CHAMBERS LAW
71	28-05-2022	Company Petition IB (IBC)	710102043042022		STATE BANK OF INDIA VS NARESH DHINGRA	Section 95(1)	26-09-2022	page:55, 401, 402, 464, not clear, 1rs court fee missed, etc	ARV CHAMBERS LAW
72	03-08-2022	Company Petition IB (IBC)	710102062862022		PRIYANKA JAIN VS MASCOT OVERSEAS PRIVATE LIMITED	IBC under Sec 7	26-09-2022	master index missed in volume 1, page:20-27 not clear, typed copy required, master data missed, etc	AMAR KHERA
73	13-08-2022	Company Petition IB (IBC)	710102065922022		INDEX LOGISTICS PRIVATE LIMITED VS CAREX CARGO EXPRESS PRIVATE LIMITED	IBC Under Sec 9	26-09-2022	page:56, cut court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama), etc	Animesh Kumar
74	13-08-2022	Company Petition IB (IBC)	710102065892022		INDEX LOGISTICS PRIVATE LIMITED VS NO 1 WORLDWIDE EXPRESS PRIVATE LIMITED	IBC Under Sec 9	26-09-2022	page:59, cut, court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama),	Animesh Kumar

75	12-08-2022	Company Petition IB (IBC)	710102065602022		CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	IBC Under Sec 9	26-09-2022	proof of service missed, volume wise index missed, page:46-56, 64-199, 225-226, 240-242, 249, 600-601, 617, 619, 629-643, 648-748, 752, 774-775, 783-785, 1180-1181, 1205, 1381-1382, not clear, page:621 hindi, etc (document not uploaded properly contact to registry)	CA PAVAN KUMAR AGRAWAL
76	17-08-2022	Company Petition IB (IBC)	710102066612022		INDO JATALIA HOLDINGS LIMITED VS ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	26-09-2022	page:31-38, 142 not clear, advocate welfare and court fee has been missed placed.(paste on blank side of vakalatnama) etc multiple petition uploaded	Ayush Jain
77	23-08-2022	Company Petition IB (IBC)	710102068542022		SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	26-09-2022	volume 1 separate index missed, page numbering not match with index, after 918-918, double pages, page:118 , not clear page 1148 , 1174, not clear, etc	MOHNA M LAL ASSOCIATES
78	27-08-2022	Company Petition IB (IBC)	710102069882022		PARMANAND OVERSEAS LIMITED VS SARKUN SOLAR PRIVATE LIMITED	IBC Section 59	26-09-2022	page:220, 253, 315, 318, 321, 322, not clear, etc	VIKAS
79	27-08-2022	Company Petition IB (IBC)	710102069772022		INNOVATIVE INCENTIVES & REWARDS PRIVATE LIMITED VS FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	IBC Under Sec 9, Application under any other provisions- IBC	26-09-2022	wrong sec, true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed (paste on blank side of vakalatnama, etc	sneh jain
80	18-06-2022	Company Petition IB (IBC)	710102070472022		INTEC CAPITAL LIMITED VS MEERA SHARMA	Section 95(1)	26-09-2022	page:36, 69-77, 97-99, 171, 175-176, volume 2nd index missed, etc	INTEC CAPITAL LIMITED
81	31-08-2022	Company Petition IB (IBC)	710102071102022		SUPER WOODWELL PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	26-09-2022	advocate welfare and court fee has been misplaced (paste on blank side of nclt), page:91, not clear, etc	AWNISH
82	06-09-2022	Company Appeal (Companies Act)	710102072712022		SUPER WOODWELL PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	26-09-2022	Last two pgs are without serial no., upload only final petition and remove extra petition	EASHA KADIAN
83	14-09-2022	Company Petition (Companies Act)	710102074972022		UNNATI FORTUNE HOTMART PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 441	27-09-2022	Kindly mentioned read with sections in petition pg no 10, pgs not clear 74	KNM & Partners
84	13-09-2022	CA(A) Merger and Amalgamation (Companies Act)	710102074872022		MANAK BUILDCON PROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	27-09-2022	Pgs not clear 428 to 430, 474 to 483, 545, 665, 676, 710, 720, 721 pg no 661 repeated,	Mukun Arora

85	15-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102075342022		LUCIDEUS TECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	27-09-2022	Pgs not clear 53,57,81,82,86,87,153,155,157,174,181,182,184 to 186,188 pgs wrong arrange 141,valuation report missed	Abhishek Nahta
86	15-09-2022	Contempt Petition (IBC)	710102075292022		RAKESH KUMAR GUPTA LIQUIDATOR FOR NAMDHARI FOOD INTERNATIONAL PVT LTD VS SHRI NEERAJ SHARMA MANAGING DIRECTOR AND CEO	Application under any other provisions- IBC	27-09-2022	wrong section, (contempt under rule 11 of nclt) technical and pdf, main section is contempt petition under rule 11 of nclt and other section under read with tag,	ABHISHEK
87	18-09-2022	Company Petition IB (IBC)	710102076342022		STATE BANK OF INDIA VS MRS. HOMI	Section 95(1)	27-09-2022	petition every pages sign missed, page:66, , 109-111, 114-120, not clear, 3rs court fee missed on vakalatnama, etc	AMRENDRA
88	19-09-2022	Company Petition (Companies Act)	710102076582022		VENKATARAMAN NARAYAN BHAGWAT VS DR.ACHARYA LABORATORIES PRIVATE LIMITED	Rule 11 of NCLT	26-09-2022	Wrong sections mentioned in petition kindly clear it, volume wise index missed	Bharadwaj
89	17-09-2022	Company Petition IB (IBC)	710102076132022		SHRI SURESH BANSILAL MAHESHWARI VS DR.ACHARYA LABORATORIES PRIVATE LIMITED	Section 94(1)	26-09-2022	volume wise index missed, proof of service missed, memo of parties, brief of synopsis and list of dates and events missed, 25rs advocate welfare and 3rs court fee missed on vakalatnama, true copy sign missed on every pages of annexures, page:22-165, 169-183, 209-213, 215-219, 269-272, translation English , page:166, 191,423-444, 504-530, not clear, page:167 cut, etc	NATASHA DHRUMAN SHAH
90	18-09-2022	Company Petition IB (IBC)	710102076302022		STATE BANK OF INDIA VS VINOD SEHWAG	Section 95(1)	27-09-2022	petition every pages sign missed, page:66, 114, 120, not clear, 3rs court fee missed on vakalatnama, 169-170 double pages, etc	AMRENDRA
91	17-09-2022	Company Petition IB (IBC)	710102076192022		SMT. SANTOSH SURESH MAHESHWARI VS VINOD SEHWAG	Section 94(1)	26-09-2022	pdf not clear, contact to registry	NATASHA DHRUMAN SHAH
92	17-09-2022	Company Petition IB (IBC)	710102076002022		AMANDEEP SAXENA VS TULSIANI CONSTRUCTIONS AND DEVELOPERSPRIVATE LIMITED	IBC under Sec 7	26-09-2022	advocate welfare court fee has been misplaced (paste on blank side of vakalatnama,) etc,	Rahul Sharma
93	18-09-2022	Company Petition IB (IBC)	710102076312022		STATE BANK OF INDIA VS HEAVENT MALHOTRA	Section 95(1)	26-09-2022	page:114, 120, not clear, 3rs court fee missed, etc	AMRENDRA
94	18-09-2022	Company Petition IB (IBC)	710102076332022		STATE BANK OF INDIA VS POOJA MALHOTRA	Section 95(1)	27-09-2022	petition every pages sign missed, page:66, , 114-120, not clear, 3rs court fee missed on vakalatnama, etc	AMRENDRA

95	18-09-2022	Company Petition IB (IBC)	710102076322022		STATE BANK OF INDIA VS VISHNOO MITTAL	Section 95(1)	27-09-2022	petition every pages sign missed, page:66, , 109-120, not clear, 3rs court fee missed on vakalatnama, etc	AMRENDRA
96	19-09-2022	Company Petition IB (IBC)	710102076402022		DMI FINANCE PRIVATE LIMITED VS DAUPHIN AKG HOTELS PRIVATE LIMITED	IBC under Sec 7	27-09-2022	page:260-262, not clear, page 406-408 double page numbering, after 409 wrong page numbering, etc	Vipul Ganda
97	19-09-2022	Company Petition IB (IBC)	710102076422022		SANATHAN TEXTILES LIMITED VS VEBHAV YARNS PRIVATE LIMITED.	IBC Under Sec 9	27-09-2022	page:28-51, 68-91, 97-120, not clear, 25rs advocate welfare and 3rs court fee missed,etc	Anuj Tiwari
98	19-09-2022	Company Petition IB (IBC)	710102076372022		ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	27-09-2022	counsel details missed in index, 25rs advocate welfare and 3rs court fee missed, etc	RuturaJ
99	17-09-2022	Company Petition (Companies Act)	710102075972022		SANDEEP GARG VS SUMMIT PROMOTERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-09-2022	Pgs not clear 65,66,67,87,94 pgs cut 88,89	HARSHAL KUMAR
100	20-09-2022	Company Petition IB (IBC)	710102076632022		INDIAN BANK VS RAVINDER KUMAR TANEJA	Section 95(1)	27-09-2022	page:19 stamp dated missed, page:22-30, 32-36, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama) etc	Amod
101	20-09-2022	Company Petition IB (IBC)	710102076652022		INDIAN BANK VS RENU TANJEA	Section 95(1)	27-09-2022	page:22-26, 32-36, 77, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama) etc	Amod
102	20-09-2022	Company Petition IB (IBC)	710102076942022		INTEC CAPITAL LIMITED VS DAVINDER SINGH CHAWLA	Section 95(1)	27-09-2022	PAGE:58 not clear,	INTEC CAPITAL LIMITED
103	21-09-2022	Company Petition (Companies Act)	710102077342022		SURJEET SINGH CHADHA VS CHADHA INFRA TECH LIMITED	Sec. 213	26-09-2022	Pgs missed 6,7,11,12,16,17,21,22,26,27,31,32,36,37,40,41,45,46,50,51,55,56,60,61,65,66,70,71,75,76,80,81,85,86,90,91,95,96,100,101,105,106,110,111,115,116,120,121,125 to 127,130,131,135,136,140,141,145,146,150 to 157 pgs not clear 42 to 48,52, MoA missed, pgs in hindi 84 to 89,102 to 128,139,160 to 165,168 to 173,176 to 195,210 to 214,221 to 224 serial no not clear pg no 114, double serial no from pg no 305 to 308,585 to 589, synopsis missed, company master data missed	Jitesh
104	20-09-2022	Company Petition IB (IBC)	710102076912022		EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS ORIENTAL TRIMEX LIMITED	IBC under Sec 7	27-09-2022	page:655-658, 661-665, not clear, master data of corporate debtor missed, only	AVNIT KAUR

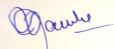
105	21-09-2022	Company Petition IB (IBC)	710102077302022		STATE BANK OF INDIA VS ORIENTAL TRIMEX LIMITED	IBC under Sec 7	27-09-2022	respondent not add, page:251-252, not clear, page 364 missed, 3rs court fee missed, etc	SIDDHARTH SANGAL
106	20-09-2022	Company Petition IB (IBC)	710102076782022		RANA ARCHITECTURAL SOLUTIONS PRIVATE LIMITED VS SHANI CORPORATION LIMITED	IBC Under Sec 9	27-09-2022	MULTIPLE PEITION UPLOADED, DOUBLE PAGE NUMBERING ON EVERY PAGES OF ANNEXURES, ETC	VISHRUT JAIN
107	20-09-2022	Company Petition IB (IBC)	710102076662022		BANK OF MAHARASHTRA VS SUPERTECH LTD	IBC under Sec 7	27-09-2022	MULTIPLE PEITION UPLOADED, DOUBLE PAGE NUMBERING ON EVERY PAGES OF ANNEXURES, ETC	VK GUPTA
108	24-09-2022	Company Petition (Companies Act)	710102078382022		NIPUN KHANNA VS KAY DRY CLEANERS PRIVATE LIMITED	Sec. 241(1)	27-09-2022	Section 242 fees missed,pg no 66,196 to 213,220,236,262,271,272,278,279 not clear, pgs missed 331 to 356 according to master index	Sambit Nanda
109	26-09-2022	Company Petition IB (IBC)	710102078802022		M J ENGINEERING WORKS PRIVATE LIMITED VS M J ENGINEERING WORKS PRIVATE LIMITED	Any other provision - Govt body,Rule 11 of NCLT, 2016	27-09-2022	section not mention in index and ticket not allowed mid on vakalatnama and court fee 1 rs. missing in vakalatnama and	Arjun
110	26-09-2022	Company Petition IB (IBC)	710102078852022		KREATE ENERGY(I) PRIVATE LIMITED VS D B POWER LIMITED	Application under any other provisions- IBC	27-09-2022	memo party missing and case type wrong	Vikram Singh Baid
111	26/09/2022		0710102018022022/4	COMPANY PETITION IB (IBC)/272(ND)2022	DHL SUPPLY CHAIN INDIA PRIVATE LIMITED Vs. EICHER MOTORS LIMITED	IBC Under Sec 9	26/09/2022	Master Index not Made Clear, Pages 97,98,111,112,130 according to PDF Not Clear	
112	26/09/2022		0710102022192020/2	COMPANY APPLICATION(IBC)/1429(PB)2020	CHITRALEE GOSWAMI Vs. INTERNATIONAL TRENCHING PVT LTD.	Application under any other provisions- IBC	26/09/2022	E-stamp msising, Pages 38 and 57 according to PDF in Hindi	
113	26/09/2022		0710102048222022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2022	KNAUF GYPSUM INDIA PRIVATE LIMITED Vs. KERALA WATER AUTHORITY	Sec. 230-232 - Second Motion	26/09/2022	Notary msising in E-stamp	
114	26/09/2022		0710102054682022/1	INTERLOCUTORY APPLICATION (I.B.C)/3335(ND)2022	ADITYA KUMAR Vs. FAIZAN KHAN	Sec 60(5),Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	26/09/2022	Need to File in IA	
115	26/09/2022		0710102056912021/4	COMPANY PETITION IB (IBC)/506(ND)2021	BANK OF BARODA Vs. AJAY KUMAR BISHNOI	Section 95(1)	26/09/2022	Incomplete document filed	
116	26/09/2022		0710102057092022/3	COMPANY PETITION IB (IBC)/629(ND)2022	RAKESH GUPTA Vs. UNION BANK OF INDIA LIMITED	Section 94(1)	26/09/2022	True Copy sign msising in Pages 5 to 42 according to PDF	
117	26/09/2022		0710102059682022/1	INTERLOCUTORY APPLICATION (I.B.C)/3736(ND)2022	ANSHUJ DHINGRA Vs. PANKAJ AGARWAL	Sec. 45 (1),Sec 49(2)	26/09/2022	Pages 116,118,125,135,141,152,156,158 according to PDF Not Clear, Pages 126,168 according to PDF in Hindi	
118	26/09/2022		0710102060242022/4	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)2022	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED	Application under any other provisions- IBC	26/09/2022	Pages 35,36,50 according to PDF Not Clear	

119	26/09/2022		0710102067502022/4	COMPANY PETITION (COMPANIES ACT)/140(ND)2022	DR. VINAY BHARAT RAM Vs. JUHI DEVELOPERS PRIVATE LIMITED	Sec. 98(1)	26/09/2022	Notary msising in E-stamp	
120	26/09/2022		0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	26/09/2022	Order document corrupted, please upload it again	
121	26/09/2022		0710102082302021/9	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2021	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	26-09-2022	File Separately Affidavit and Reply.	
122	26/09/2022		0710102088232019/12	COMPANY PETITION IB (IBC)/1316(ND)2019	RBCL PROJECTS PRIVATE LIMITED Vs. BPTP LIMITED	IBC Under Sec 9	26-09-2022	True Copy Sign are Missing.	
123	26/09/2022		0710102091362019/8	COMPANY PETITION IB (IBC)/1333(PB)2019	JMC PROJECTS (INDIA) LIMITED Vs. HSCC (INDIA) LIMITED	IBC Under Sec 9	26-09-2022	True Copy Sign are Missing.	
124	26/09/2022		0710102093062021/1	COMPANY PETITION IB (IBC)/427(ND)2022	SUDH PRIYA PLASTICHEM PRIVATE LIMITED Vs. SV LEATHERS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	26-09-2022	Stamp Paper Notary is Missing	
125	26/09/2022		0710102114562020/12	INTERLOCUTORY APPLICATION (I.B.C)/518(PB)2021	ATUL KANSAL Vs. SURENDER VASUDEVA	Sec 60(5),Sec. 45 (1)	26-09-2022	Rs.5 Welfare Fees and Rs.1 Court Fees is Missing on Vakalatnama.	
126	26/09/2022		0710200000562009/3	COMPANY PETITION (COMPANIES ACT)/21(ND)2009	SMT. MADHU BHASKAR Vs. TNB INVESTEMENT PVT LTD	Application under any other provisions	26-09-2022	Page No:33-34,47,61,94,124-135 is not Clear.	
127	26/09/2022		0710204000182016/22	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec 272 of the Companies Act , 2013	26-09-2022	Stamp Paper Notary is Missing and Back date of affidavit.	
128	26/09/2022		0710102043542022/3	COMPANY PETITION IB (IBC)/625(PB)2022	STATE BANK OF INDIA Vs. PADAM CHIMANLAL SINGHEE	Section 95(1)	27-09-2022	Rs.1 Court Fees is Missing on Vakalatnama.	
129	26/09/2022		0710102049362022/2	COMPANY PETITION IB (IBC)/583(ND)2022	M/S DESHWAL WASTE MANAGEMENT PVT. LTD. Vs. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	27-09-2022		
130	26/09/2022		0710102067152022/2	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2022	FISNBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	27-09-2022	True Copy Sign are Missing.	
131	26/09/2022		0710102104712019/14	COMPANY PETITION IB (IBC)/1752(ND)2019	OPTUS LAMINATES PVT LTD Vs. SANTOSHA DECOR PVT LTD	IBC Under Sec 9	27-09-2022	Index is Missing.	
132	26/09/2022		0710102133082019/12	COMPANY PETITION IB (IBC)/365(ND)2021	ROYAL MANPOWER SERVICES Vs. FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED	IBC Under Sec 9	27-09-2022	True Copy Sign are Missing.	
133	26/09/2022		0710200400612014/43	COMPANY PETITION (COMPANIES ACT)/108(ND)2014	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL LTD.	Application under any other provisions	27-09-2022	Volume 1 & 2 are missing.	
134	23-09-2022		0710102016282022/5	INTERLOCUTORY APPLICATION (I.B.C)/990(ND)2022	VIKAS GARG Vs. SATYAM AUTO COMPONENTS PRIVATE LIMITED	Sec. 45 (1)	23-09-2022	Page No. 99-104, 114, 116, 121, True Copy Sign Missing	
135	23-09-2022		0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA Vs. RAJNEESH NAGAR	Application under any other provisions- IBC	23-09-2022	Need to Applicant Sign Every Pages	

136	23-09-2022		0710102017032022/9	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA Vs. RAJNEESH NAGAR	Application under any other provisions- IBC	23-09-2022	Page No. 69, 71, 73, 111, Need to English Translate Copy	
137	23-09-2022		0710102018022022/4	COMPANY PETITION IB (IBC)/272(ND)2022	DHL SUPPLY CHAIN INDIA PRIVATE LIMITED Vs. EICHER MOTORS LIMITED	IBC Under Sec 9	23-09-2022	Page No. 207, 209, 219, Page Not Clear	
138	23-09-2022		0710102022922022/3	COMPANY PETITION IB (IBC)/242(ND)2022	INDIABULLS HOUSING FINANCE LIMITED Vs. GNEX PROJECTS PRIVATE LIMITED	IBC under Sec 7	23-09-2022	Page No. After 191to 225 Document Missing in PDF According your Index	
139	23-09-2022		0710102045922022/1	INTERLOCUTORY APPLICATION (I.B.C)/3016(ND)2022	ANIL KUMAR JAIN Vs. NOIDA POWER COMPANY LIMITED	Sec 60(5)	23-09-2022	Volume 1, 2 Index Missing	
140	23-09-2022		0710102059682022/1	INTERLOCUTORY APPLICATION (I.B.C)/3736(ND)2022	ANSHUJ DHINGRA Vs. PANKAJ AGARWAL	Sec. 45 (1),Sec 49(2)	23-09-2022	Page No. 135, 154-156, 167, 169, 172,-174, Page not clear and Page No. 168, 126 Need to English Translate Copy	
141	23-09-2022		0710102059682022/2	INTERLOCUTORY APPLICATION (I.B.C)/3736(ND)2022	ANSHUJ DHINGRA Vs. PANKAJ AGARWAL	Sec. 45 (1),Sec 49(2)	23-09-2022	Page No. 124 , 146 , 163,165, Need to English Translate Copy Page No. 164, 166. 169-171, Page Not Clear	
142	23-09-2022		0710102063822022/2	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. Vs. DECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	23-09-2022	Page No. 37, 73, 132, 138-141,542, Page Not clear and Page No. 148, 150, 152, 154, 159, 178, 180-181, 185, 213, 215, 217, 245, 247, 249, 281, 283, 285, 293, 307, 309-310, 317, 332, 332-334, 368, 372, 406, 408, 410, 412, 414, 416, 466, 468, 470, 472, 474, 476, 533, 535, 536, 541, 561, 563-564, 569, 591, Need to English Translate Copy	
143	23-09-2022		0710102066452022/2	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED Vs. DURGA DAS AGARWAL	Sec 60(5)	23-09-2022	Vakalatnama Merge One PDF	
144	24-09-2022		0710102019892022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2022	AMARYLLIS CLOTHING PRIVATE LIMITED Vs. VIDUSHI AGARWAL	Sec. 230-232, Sec 234	24-09-2022	Index Missing	
145	24-09-2022		0710102029362022/8	COMPANY PETITION (COMPANIES ACT)/74(ND)2022	PREETI JAIKISHAN BHAGCHANDKA Vs. NEGOLICE INDIA LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec 424 (3)	24-09-2022	Need to Applicant Sign Every Pages	
146	24-09-2022		0710102029362022/9	COMPANY PETITION (COMPANIES ACT)/74(ND)2022	PREETI JAIKISHAN BHAGCHANDKA Vs. NEGOLICE INDIA LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec 424 (3)	24-09-2022	Need to Applicant Sign Every Pages	
147	24-09-2022		0710102033262021/14	COMPANY PETITION IB (IBC)/330(ND)2021	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	24-09-2022	E-Stamp Paper Missing and True Copy Sign Missing in Annexures and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
148	24-09-2022		0710102037242022/3	INTERLOCUTORY APPLICATION (I.B.C)/2308(ND)2022	K G SOMANI Vs. MR. RAJNISH GUPTA	Application under any other provisions- IBC	24-09-2022	True Copy sign Missing in All Document	

149	24-09-2022		0710102037242022/4	INTERLOCUTORY APPLICATION (I.B.C)/2308(ND)2022	K G SOMANI Vs. MR. RAJNISH GUPTA	Application under any other provisions- IBC	24-09-2022	Need to Applicant Sign Every Pages	
150	24-09-2022		0710102040162022/2	COMPANY PETITION IB (IBC)/475(ND)2022	MR. SHASHIKANT SHRAVAN DHAMNE Vs. DREAM PROCON PVT. LTD.	IBC Section 59	24-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
151	24-09-2022		0710102064972022/2	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2022	GAURAV MISRA Vs. INDUSIND BANK LIMITED	Sec 60(5)	24-09-2022	Index Missing and Need to English Translate copy	
152	24-09-2022		0710102067912022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/216(ND)2022	SANKALP BUILDWELL PVT. LTD Vs. PANTHERA DEVELOPERS PVT. LTD	Rule 11 of NCLT	24-09-2022	E-Stamp Paper Missing	
153	24-09-2022		0710102070022022/1	INTERLOCUTORY APPLICATION (I.B.C)/4204(ND)2022	ANANT GHILDYAL & ORS. Vs. PURI CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	24-09-2022	Need to Applicant Sign Every Pages	
154	24-09-2022		0710102073852021/2	INTERLOCUTORY APPLICATION (I.B.C)/4621(PB)2021	VIKAS KATARIYA Vs. M/S RUNEECHA TEXTILES LIMITED	Sec 60(5)	24-09-2022	Need to Applicant Sign Every Pages	
155	24-09-2022		0710102075562022/1	INTERLOCUTORY APPLICATION (I.B.C)/4597(PB)2022	MR. GAURAV MISRA Vs. COSMOS COOPERATIVE BANK	Sec 12(2)	24-09-2022	Volume - 1 Index Incomplete and Master Index Incomplete and True Copy Sign Missing in All Annexure	
156	25-09-2022		0710102048632022/1	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED Vs. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	25-09-2022	Index Missing	
157	25-09-2022		0710102048632022/2	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED Vs. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	25-09-2022	Index Missing	
158	25-09-2022		0710102048632022/3	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED Vs. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	25-09-2022	Index Missing	
159	25-09-2022		0710102048632022/4	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED Vs. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	25-09-2022	Index Missing	
160	25-09-2022		0710102060202022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/177(PB)2022	FLOVEL HYDRO TECHNOLOGIES PRIVATELIMITED Vs. JEAN LEON ZEKRI	Rule 11 of NCLT	25-09-2022	Need to Applicant Sign Every Pages	
161	25-09-2022		0710102061272022/1	COMPANY PETITION IB (IBC)/598(ND)2022	BHOTIKA TRADE AND SERVICES PRIVATELIMITED Vs. AVINASH EM PROJECTS PRIVATE LIMITED	IBC Under Sec 9	25-09-2022	Affidavit Back Date	
162	25-09-2022		0710102064372022/1	COMPANY PETITION IB (IBC)/634(ND)2022	ASSOCIATED ROAD CARRIERS LTD Vs. METHODEX SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	25-09-2022	E-Stamp Paper Missing and True Copy Sign Missing in Annexure	
163	25-09-2022		0710102065772021/10	COMPANY PETITION (COMPANIES ACT)/7(ND)2022	HARPAL SINGH Vs. BBI FITNESS SERVICES PVT LTD	Sec. 242(4),Sec. 241(1)	25-09-2022	Need to Applicant Sign Every Pages and E-Stamp Paper Missing	
164	25-09-2022		0710102102742020/1	INTERLOCUTORY APPLICATION (I.B.C)/4808(PB)2020	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED	Application under any other provisions- IBC	25-09-2022	Page No. 23-24 Page Not Clear	

165	26-09-2022		0710102021652021/5	COMPANY PETITION IB (IBC)/344(ND)2021	SHEELA SHARMA AND ORS Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	26-09-2022	Index Missing and Need to Applicant Sign Every Pages	
166	26-09-2022		0710102/07403/2022				26-09-2022	section wrong according your pdf	



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